

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 06.07.2022 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)

### **For Judgment**

| S. No. | Case No.   | Name of the parties  | Counsel for Appellants   | Counsel for Respondents  |
|--------|--|--|--|--|
| 1.     | I.A. No. 1849 & 1982 of 2021 & I.A. No. 284 of 2022 in Comp. App. (AT) No. 346 of 2018 | Union of India<br>Vs.<br>Infrastructure Leasing and Financial Services Ltd. & Ors. | Arijit Mazumdar<br>Ankur S. Kulkarni<br>Pranay Goel<br>Kalendra Singh<br>Rakesh Tiwari | Gauri Rasgotra<br>Nikitha Shenoy-R1<br>Arun Saha-R3<br>Anindita Roy-R4- R8<br>Pankaj Vevek-R13<br>Raunak Dhillon |

### **For Admission (Fresh Cases)**

|    |                                       |   |                 |                    |
|----|---------------------------------------|---|-----------------|--------------------|
| 2. | Comp. App. (AT) (Ins) No. 613 of 2022 | TP Central Odisha Distribution Ltd.<br>Vs.<br>Cos Board Industries Ltd.<br>Through its Resolution Professional & Ors. | Shruti Kanodia  | Umesh Ch. Sahoo-R1 |
| 3. | Comp. App. (AT) (Ins) No. 725 of 2022 | Ashok Kumar Gupta<br>Vs.<br>PNB Housing Finance Ltd.  | Gurcharan Singh | Venancio D'Costa   |
| 4. | Comp. App. (AT) (Ins) No. 727 of 2022 | Mrs. Radha Prakash<br>Vs.<br>Bhadani Financers Pvt. Ltd.  | Kirit S. Javali |                    |

### **For Hearing**

|    |   |   |                                       |  |
|----|---|---|---------------------------------------|--|
| 5. | Comp. App. (AT) (Ins) No. 315 of 2021                         | Om Prakash Pandey<br>Vs.<br>Indian Overseas Bank & Anr.   | Subhasish Bhowmick                    | Ramesh Chandra Prusti<br>Sukriti Dutta-R1<br>Rahul Auddy-R2                        |
| 6. | Comp. App. (AT) (Ins) No. 643 of 2021 & I.A. No. 1700 of 2021 | Association of Aggrieved Workmen of Jet Airways (India) Ltd.<br>Vs.<br>Jet Airways (India) Ltd. & Ors.<br><br><b>With</b> | Swarnendu Chatterjee<br>Aditya Sidhra | Dhiraj Kumar Totala<br>Tanya Chib-R1 & R3<br>Raunak Dhillon-R2<br>Pooja Mahajan-R4 |
| 7. | Comp. App. (AT) (Ins) No. 915 of 2021                         | Rohit Sharma & Ors.<br>Vs.<br>Monitoring Committee Through Ashish Chhawchharia & Ors.<br><br><b>With</b>                  | Nidhi Khanna                          | Dhiraj K. Totala   |

|     |  |   |                  |   |
|-----|--|---|------------------|---|
| 8.  | Comp. App. (AT)<br>(Ins) No. 584 of<br>2021 & I.A. No.<br>2720 of 2021 | Punjab National Bank<br>Vs.<br>Ashish Chhawchharia & Ors.<br><br><b>With</b>  | Ankit Raj        | Dhiraj Kumar Totala<br>Tanya Chib<br>Ashish Chhawchharia-<br>R1<br>Aditi Deshpande-R3   |
| 9.  | Comp. App. (AT)<br>(Ins) No. 686 of<br>2021                            | TLD MEAI FZE<br>Vs.<br>Ashish Chhawchharia<br>Resolution Professional of Jet Airways<br>(India) Ltd. & Anr.<br><br><b>With</b>  | Kunal Mimani     | Dhiraj Kumar totala<br>Ashish Chhawchharia<br>Tanya Chib-R1<br>Pooja Mahajan-R2   |
| 10. | Comp. App. (AT)<br>(Ins) No. 752 of<br>2021                            | Jet Aircraft Maintenance Engineers<br>Welfare Association<br>Vs.<br>Ashish Chhawchharia<br>Resolution Professional of Jet Airways<br>(India) Ltd. & Ors.<br><br><b>With</b> | Kumud Shekhar    | Dhiraj Kumar Totala<br>Ashish Chhawchharia<br>Rohan Rajadhyaksha-<br>R1<br>Raunak Dhillon-COC<br>Pooja Mahajan-R3             |
| 11. | Comp. App. (AT)<br>(Ins) No. 801 of<br>2021                            | Bhartiya Kamgar Sena & Anr.<br>Vs.<br>Ashish Chhawchharia<br>Resolution Professional of Jet Airways<br>(India) Ltd. & Ors.<br><br><b>With</b>                               | Gaurav H Sethi   | Rohan Rajadhyaksha<br>Dhiraj Kr. Totala<br>Tanya Chib-R2 & R3<br>Ashish Chhawchharia<br>Raunak Dhillon-R2<br>Pooja Mahajan-R4 |
| 12. | Comp. App. (AT)<br>(Ins) No. 361 of<br>2022                            | Concor Air Ltd.<br>Vs.<br>Ashish Chhawchharia & Anr.  | Rishi K. Awasthi | Dhiraj Kumar Totala   |

**03:45 PM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Ms. Shreesha Merla, Member (Technical)**

**For Orders**

|     |  |   |                |   |
|-----|--|---|----------------|---|
| 13. | I.A. No.1991 &<br>1992 of 2022 in<br>Comp. App. (AT)<br>(Ins) No. 215 &<br>216 of 2022 | Amit Rajput<br>Vs.<br>Reckon Industries Ltd. & Anr. | Shiv M. Sharma | Mukul Bhagtani<br>S.K. Panwar-R1<br>Dhwani Bagdai-IRP |
|-----|--|---|----------------|---|

**Copy to: -**

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**By order of Hon'ble Chairperson**  
-sd/-  
**Registrar**